

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.02.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 763 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Wild Flower Farms and Estates Pvt. Ltd. Vs. Vipul Ltd.	Piyush Singh
2.	I.A. No. 801 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	D.K. Enterprises Represented by Its Authorized Signatory Rajeev Amratlal Mundra Vs. Kiran Shah Liquidator of VHCL Industries Ltd. & Ors.	S Kishandan
3.	I.A. No. 811 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Uttar Pradesh State Industrial Development Authority Vs. Alpine Realtech Pvt.Ltd. Through Anju Agarwal Interim Resolution Professional & Anr.	Ruchira Gupta

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Assistant Registrar**